

In the National Company Law Tribunal, Jaipur

Item No. 111

CP No. (IB) – 223/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Anand Bhaiya Prop. Bhuvan TechniqueApplicant/Petitioners

VS.

Bishnoi Brothers Hotels & Resorts Pvt. Ltd.Respondent

Order delivered on 28.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 02.04.2020.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**